

Santosh

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-10/2020

Kenneth Silveira. Petitioner.

Versus

State of Goa and another. Respondents.

Mr. D.J. Pangam, Advocate General with Ms. Maria Correia,
Additional Govt. Advocate for the State.

LD-VC-11/2020

Walter Fernandes. Petitioner.

Versus

State of Goa and another. Respondents.

Mr. D.J. Pangam, Advocate General with Ms. Maria Correia,
Additional Govt. Advocate for the State.

Coram : M.S. Sonak, J.

Date : 20th May, 2020.

P.C. :-

To be placed on 22nd May, 2020. The parties to be
intimated by e-mail.

M.S. Sonak, J.